



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 8 Vol. VIII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2019 ജൂൺ 25 25th June 2019	നമ്പർ No.	26
		1194 മിഥുനം 10 10th Mithunam 1194		
		1941 ആഷാഢം 4 4th Ashadha 1941		

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Husna.A, Ambattakkal (House), Pathimangalam, Kunnamangalam (PO), Kozhikode Taluk, Kozhikode District, Pin-673 571, holder of SSLC No. H 120365 with Register No. 203712 of March 2008, Higher Secondary Examination Certificate No. HSE. 245970 with Register No. 6257521 of March 2010 issued from the Board of Higher Secondary Examination, Government of Kerala, in the Driving License No. 11/12049/2018 issued on 27-11-2018 by the LA, Kozhikode, in the Election Identity Card No. NVK0431825 issued on 15-1-2014 by the Electoral Registration Officer, Kunnamangalam LA Constituency, in the Birth Certificate with Registration No. 317/1993, date of Registration 6-2-1993, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, in the Marriage Certificate No. 5141/2012 with Registration No. 133/2012 date of Registration 10-8-2012, issued by the Local Registrar of Marriages (common), Areacode Grama

Panchayat, and entered in the Birth Certificate of my minor son Rabah Adam. K. K (Registration No. 35390/2015, date of Registration 19-11-2015, issued by the Registrar of Births and Deaths, Kozhikode Corporation, in the PAN Card No. AVMPH 8398D issued from Income Tax Department, Government of India, also known as Husna Ambattakkal in the Passport No. K9054681 issued on 25-1-2013 by the Passport Granting Officer, Passport Office, Malappuram, and known as Husna in the Ration Card No. 2159045416 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Sana.A and have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Kunnamangalam,
2-5-2019.

HUSNA.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vivek.V, Pukiloor Vadakkumkara Veedu, Mannamcode, K u n n a t h u k a l P . O . , Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, holder of S.S.L.C. Certificate No. G 510226 with Register No. 102080 of June 2007, have embraced Hinduism from Christian Sambavar Community as per Suddhi Certificate No. 28436/019, dated 15-5-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name.

It is further notified that my minor daughter Rithika.R.Vivek, holder of Birth Certificate with Registration No. 185/2017, date of Registration 27-2-2017, issued by the Sub Registrar of Births & Deaths, Parassala Grama Panchayat; have embraced Hinduism from Christian Sambavar Community as per the above Suddhi Certificate with the same name. Hereafter we will be members of Hindu Sambavar Community.

This change will come into effect in all records related to us.

Neyyattinkara,
15-5-2019.

VIVEK.V

NOTIFICATION

I, Anjali.A, Aneesh Bhavan, TC 14/251, Vilayil Thottathuvilakom, Balaramapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do here by notified for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, RC, Mukkuva in my S. S. L. C. Certificate No. G 130973 with Register No. 101493 of March 2007, is corrected as Latin Catholics Christian vide Certificate No. A6/21627/19/K.Dis., dated 15-5-2019, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will ~~come into~~ effect in all records related to me.

Neyyattinkara,
16-5-2019.

ANJALI. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajam.T, Keezhmuttoor, Roadarikathu Veedu, Thekkupara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, have changed the name of my minor son Afin.M, holder of Extract of Admission Register with Admission No. 2793, date of Admission 27-5-2015, issued by the Headmistress, St.Mary's LPS, Thekkupara, Vellarada, Thiruvananthapuram; Birth Certificate with Registration No. 699/09, date of Registration 5-9-2009, issued by the Registrar of Births and Deaths, Kunnathukal Grama Panchayat; Ration Card No. 1170089083 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakada; as Afin.M.Emmanuel.

This change will come into effect in all records related to him.

Keezhmuttoor,
13-5-2019.

RAJAM.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alex Albert, Cherukara Mele Veedu, Punnakkadu, Perumpazhuthoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 126, holder of S. S. L. C. Certificate No. D 396368 with Register No. 255428 of March 2004, have embraced Hinduism from Christian, Nadar Community vide Suddhi Certificate No. 28429/019, dated 14-5-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Nadar Community.

This change will ~~come into~~ effect in all records related to me.

Punnakkadu,
15-5-2019.

ALEX ALBERT

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asha Albert, Cherukara Mele Veedu, Punnakkadu, Perumpazhuthoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 126, holder of S. S. L. C. Certificate No. F 444229 with Register No. 570438 of March 2006, have embraced Hinduism from Christian, Nadar Community vide Suddhi Certificate No. 28430/019, dated 14-5-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Nadar Community.

This change will ~~come into~~ effect in all records related to me.

Punnakkadu,
15-5-2019.

ASHA ALBERT

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annie Albert, Cherukara Mele Veedu, Punnakkadu, Perumpazhuthoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 126, holder of S. S. L. C. Certificate No. L 048702 with Register No. 112303 of March 2011, have embraced Hinduism from Christian, Nadar Community vide Suddhi Certificate No. 28431/019, dated 14-5-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Nadar Community.

This change will come into effect in all records related to me.

Punnakkadu,
15-5-2019.

ANNIE ALBERT

NOTIFICATION

I, Johnson. G, Denuka Bhavan, Bharath Nagar, 39A, Pappadu Lane, Nettayam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, do hereby notify for the information of all authorities concerned and the public that my minor son Danush.J.S, holder of Bonafide Certificate No. AES/SV-SCH/222-2019, dated 1-4-2019 with Admission No. 11596 date of Admission 1-6-2014, issued by the Principal, Saraswathi Vidyalaya, Vattiyoorkavu, Thiruvananthapuram; have embraced Hinduism from Christian Cheramar Community vide Suddhi Certificate No. 28391/019, dated 3-4-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter he will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to him.

Nettayam,
15-5-2019.

JOHNSON. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Girijamoni. C. G, TC. 14/521 (Old), TC. 27/962 (New), Nandavanam, Vikas Bhavan P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 033, holder of S. S. L. C. Book No. A 102412 with Register No. 126669 of March 1971, also known as Girijamoni Muraleedharan in the Ration Card No. 1102032299 (Sl. No. 1), dated 5-3-2019 issued by the City Rationing Officer North, Thiruvananthapuram; Driving Licence No. 1/1178/1999, dated 16-4-2015, issued by the Asst. LA Thiruvananthapuram, known as Girijamoni in the Marriage Certificate No. Kuw/Cons/435/6/80, dated 7-9-1980, issued from Embassy of India, Kuwait, and in the Permanent Account No. ASOPM1316R, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Girijamoni Muraleedharan only consequent on my marriage.

This change will come into effect in all records related to me.

Thiruvananthapuram,
14-5-2019.

GIRIJAMONI. C. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sasidharan.T, Kundara Sasi Bhavan, Manvila, Kulathoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 583, holder of Admission Register with Admission No. 3762, date of Admission 6-10-1971, issued by the Headmaster, St. Antony's L P S Poozhikkunnu; also known as Sasi.T in the Ration Card No. 1103133890 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, TSO, Thiruvananthapuram; known as T. Sasi in the S. S. L. C. Certificate No. M 261316 with Register No. 547469 of March 2012; issued by General Education Department, Government of Kerala, of my son Syam.S; and known as Sasi in the Electoral Identity Card No. BCC2022481, dated 17-3-2006, issued by the Electoral Registration Officer, Kazhakkuttom LA Constituency; is one and the same person. Hereafter I will be known by the name Sasi.T only.

This change will come into effect in all records related to me.

Kulathoor,
15-5-2019.

SASIDHARAN.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S. Jameela Beevi, Thozhuvarthala Veedu, TC 18/333, Green Valley, Muttada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 025, holder of S. S. C. Book No. A 030977 with Register No. 90284 of September 1988; Marriage Certificate dated 15-12-1996, issued from Kesavadasapuram Muslim Jama-Ath Committee, Thiruvananthapuram, also known as Jameela Beevi. S in the Employment Exchange Registration Identity Card with Registration No. L9964/89, date of Registration 13-12-1989, issued from District Employment Exchange, Thiruvananthapuram, known as S. Jameela in the S. S. L. C. No. G 145743 with Register No. 119787 of March 2007, of my daughter Sajina Salim, known as Jameela. S in the S. S. L. C. No. N 308425 with Register No. 120171 of March 2013, of my daughter Sajitha Salim, known as Jameela Salim in the Employment (presently working as Hospital Attendant Grade-II) Certificate No. E3/10065/2019/MCH/TVM, dated 14-5-2019, issued by the Superintendent, Directorate of Medical Education, Medical College Hospital, Thiruvananthapuram; Ration Card No. 1102029414 (Sl. No. 1), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram; Electoral Identity Card No. HBX1340918, dated 24-1-2019, issued by the Electoral Registration Officer, Vattiyoorkavu Assembly Constituency; Passport No. N 5915115, dated 13-1-2016, issued from Passport Office, Thiruvananthapuram; Pre-Deployment Training of ASHA Certificate dated 8-9-2010, issued from District Health & Family Welfare Society, Arogyakeralam, Thiruvananthapuram; 6th Module Training of ASHA Certificate dated 14-6-2014, issued

from District Health & Family Welfare Society, Arogyakeralam, Thiruvananthapuram and in the one week Entrepreneurship Development Programme (No. 354) Course Certificate with Register No. 6616, dated 30-5-2017, issued by the Director, IOB Rural Self Employment Training Institute, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Jameela Salim only consequent on my marriage.

This change will come into effect in all records related to me.

Muttada,
15-5-2019.

S. JAMEELA BEEVI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ambika Kumari. T, Kripa Bhavan, Veliyathumele, Kallayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 043, holder of Abstract of School Admission Register with Admission No. 2130, date of Admission 4-5-1970, issued from Govt. U. P. S. Kazhunad, also known as Ambikakumari. T in the S. S. L. C. No. L 028183 with Register No. 117973 of March 2011, of my daughter Annie. A. S, known as Ambika. T in the S. S. L. C. No. M 261659 with Register No. 546883 of March 2012, of my daughter Ancy. A. S, known as Ambika in the Birth Certificate with Registration No. 3436/1996, date of Registration 30-3-1996, issued from Thiruvananthapuram Corporation, of my daughter Ancy. A. S, and known as Retnabai in the Ration Card No. 1105147523 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I have changed my name as Retnabai. T and will sign accordingly.

This change will come into effect in all records related to me.

Kallayam,
14-5-2019.

AMBIKA KUMARI. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ampili. S, Thannimoottil Puthen Veedu, House No. 128, Mithirmala P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 610, holder of S. S. L. C. Certificate No. A 331823 with Register No. 380246 of March 2000, have embraced Hinduism from X'ian, Kuravan Community vide Suddhi Certificate No. 28397/019, dated 8-4-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Kurava Community.

This change will come into effect in all records related to me.

Nedumangad,
15-5-2019.

AMPILL.S

NOTIFICATION

I, John J Malayil, Malayil House, House No. 287, Cherunniyoor P. O., Varkala Taluk, Thiruvananthapuram

District, Pin-695 142, holder of Secondary School Examination Certificate with Registration No. M113/06569/0091, Roll No. 4185440, issued by Central Board of Secondary Examination, Delhi; do hereby notified for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Roman Catholic in my Transfer Certificate with Sl. No. 778/2015-2016, Admission No. 3511, issued by the Principal, Mahatma Gandhi Memorial Model School, Ayiroor, Varkala; is corrected as Christian LC vide Certificate No. B1-5256/19/Kdis, dated 20-4-2019, issued by the Tahsildar, Taluk Office, Varkala.

This change will come into effect in all records related to me.

Cherunniyoor,
22-5-2019.

JOHN J MALAYIL

NOTIFICATION

I, Shani. J, Malayil House, House No. 287, Cherunniyoor P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 142, do hereby notified for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Roman Catholic in my S. S. L. C. Book No. H 158299 with Register No. 90229 of March 1995, is corrected as Christian LC vide Certificate No. B1-6964/19/K.Dis., dated 17-5-2019, issued by the Tahsildar, Taluk Office, Varkala.

This change will come into effect in all records related to me.

Cherunniyoor,
21-5-2019.

SHANI. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sumangala. K, Mekumkara, Mullamkuzhi, Manchamcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. D 650493 with Register No. 527725 of March 1983, have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 28342/019, dated 27-2-2019, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Remya. R. S, holder of School Certificate with No. 186/2018-2019, dated 28-2-2019, issued by the Headmistress, L. M. S. Higher Secondary School, Chemboor, have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter we will be members of Hindu Cheramar Community.

This change will come into effect in all records related to us.

Kattakada,
16-5-2019.

SUMANGALA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ebikumar. A, Ebi Bhavan, Kakkamukal, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. Certificate No. L 075870 with Register No. 103006 of March 2011, have embraced Hinduism from Cheramar Christian Community vide Suddhi Certificate No. 28457/019, dated 29-5-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,
30-5-2019.

EBIKUMAR. A

ERRATUM NOTIFICATION

In the notification regarding change of my name published in the Kerala Gazette No. 20, Vol. LVI, dated 17-5-2011 (Part IV, Page No. 452) is wrongly shown my new name as M. Shaif Rawther instead of M. Shafi Rawther. It is hereby corrected to read as M. Shafi Rawther.

This change will come into effect in all records related to me.

Nedumangad,
16-5-2019.

M. SHAFI RAWTHER

NOTIFICATION

I, Marykutty.T.A, Ushus, Peoples Nagar-134, Kollam P. O., Kollam Taluk, Kollam District, Pin-691 001, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian-Bharatha convert in my S. S. L. C. Book No. C. 297229 with Register No. 442615 of March 1982 is corrected as Christian Latin Catholic vide Certificate No. 5437/19/B7/K.Dis., dated 3-5-2019 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
6-5-2019.

MARYKUTTY. T.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suku. K, Hema Bhavanam, Kallingal, Kizhakkathil, Peroor, TKMC P. O., Kollam Taluk, Kollam District, Pin-691 005, holder of S. S. L. C. No. N 479318 with Register No. 153765 of May 2013 and Secondary School Leaving Certificate (SAY) No. R 664266 with Register No. 101617 of March 2016; Electoral Identity Card No. ZMB0771089, dated 16-3-2016, issued by the Electoral Registration Officer, Kundara Assembly Constituency; Driving Licence No. 2/13880/2015, dated 31-10-2015, issued by the Asst. LA, Kollam, also known as Suku in the Ration Card No. 1207076075 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kollam, is one and the same person. Hereafter I have changed my name as Naveen. K and will sign accordingly.

This change will come into effect in all records related to me.

TKMC,
7-5-2019.

SUKU. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and public that I, Ragitha Mary. R.G, Mullasseriyil Thekkathil, Pratheeksha Nagar-174, Kilikolloor P. O., Kollam Taluk, Kollam Dist., Pin-691 004, holder of the S.S.L.C. No. D-592675, Register No. 187748 of March 2004; Higher Secondary Examination Certificate No. HSE055481 with Register No. 2509423 of March 2007, issued by the Joint Director of Examination, Board of Higher Secondary Examination, Government of Kerala; Bachelor of Engineering in Computer Science and Engineering Degree Certificate with Register No. 92710104045/RG, issued by the Controller of Examinations, Anna University, Chennai; Election Identity Card No. WLS0019471, issued on 16-3-2016 by the Electoral Registration Officer, Eravipuram Assembly Constituency; PAN Card No. BTPG0279B, issued from the Income Tax Department, Government of India; Driving License No. 2/9624/2015, issued date 28-7-2015, from the Asst. L.A Kollam; Ration Card No. 1207002642, issued on 15-3-2017 by the Taluk Supply Officer, Kollam; Marriage Certificate No. 7025/2015, dated 16-10-2015, with Registration No. 116/2015, date of Registration 16-10-2015, issued by the Local Registrar, Kilimanoor-Karinthalam Grama Panchayat; and known as Ragitha Mary Rajthilak Geetha in the Passport No. M6567117 issued on 24-2-2015 issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Ragitha. R.G.

This change will come into effect in all records related to me.

Kollam,
10-5-2019.

RAGITHA MARY. R. G

NOTIFICATION

I, Akhil.S, Charuvila Puthen Veedu, KP 10/383, Vakkanadu P. O., Kottarakkara Taluk, Kollam District, Pin-691 509, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Viswakarma in my S. S. L. C. Certificate No. E 421069 with Register No. 497477 of March 2005, is corrected as Islam-Muslim vide Certificate No. A7-5819/2019/K.Dis., dated 26-4-2019, issued by the Tahsildar, Taluk Office, Kottarakara.

This change will come into effect in all records related to me.

Kottarakara,
8-5-2019.

AKHIL. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anitha. M, Anitha Bhavan, Poozhikadu, Puthoor, Vendar P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of S. S. L. C. Book No. H 348106 with Register No. 389346 of March 1996 have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 28275/018, dated 28-12-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Vendar,
8-5-2019.

ANITHA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Najuma Beegam. M, Hilal Manzil, Kaithadi, Alayamon P. O., Anchal, Punalur Taluk, Kollam District, Pin-691 306, holder of S. S. L. C. Duplicate Book No. AF 511548 with Register No. 164422 of March 1986, also known as Nejuma Beevi in the Ration Card No. 1272021428 (Sl. No. 1), dated 5-2-2019, issued by the Taluk Supply Officer, Punalur; Permanent Account No. BGYPN2509Q, issued from Income Tax Department, Government of India; Electoral Identity Card No. BNJ1222116, dated 29-11-2000, issued by the Electoral Registration Officer, Punalur LA Constituency, known as Najeema. M in the Pension Payment Order No. 09/97/B/S/00359/1997, dated 27-1-1997, issued from Office of the C. D. A. (Navy) Bombay, of my husband Kaithadi Subair Kutty Shajahan and known as Najeema in the Indian Navy Discharge Book with Personal No. 147746-N, issued by the Officer In-Charge, Release Centre, Indian Navy of my husband Kaithadi Subair Kutty Shajahan, is one and the same person. Hereafter I will be known by the name Najuma Beegam. M only.

This change will come into effect in all records related to me.

Alayamon,
8-5-2019.

NAJUMA BEEGAM. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vineeth Joseph, Vellarasseril House, Irattunada, Manarcadu P. O., Kottayam Taluk, Kottayam, Pin-686 019, holder of S. S. L. C. No. C 199136 with Register No. 680696 of March 2002, Election Identity Card No. MBZ1724988, dated 20-3-2006 issued by Electoral Registration Officer, Kottayam, LA Constituency, Driving Licence No. 5/1208/2012 dated 18-2-2012 issued by Asst. L.A. Kottayam, PAN Card No. BAYPJ9148R issued from Income Tax Department, Govt. of India, Ration Card No. 1523052823 (Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Kottayam, Birth Certificate with Registration No. 3290, date of Registration 5-12-1985 issued by Registrar, Births & Deaths, Kottayam Municipality have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 28398/019, dated 9-4-2019, issued from Aryasamaj, Trivandrum with a new name Devadevan. Hereafter I will be a member of Hindu, Sambavar Community and have changed my name as Devadevan and will sign accordingly.

This change will come into effect in all records related to me.

Manarcadu,
3-5-2019.

VINEETH JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Geethumol T.K, Kalampukattumala House, Amalagiri P.O., Kottayam, Pin-686 561, holder of SSLC No. E459716 with Register No. 329826 of March 2005 have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28226/018, dated 15-11-2018, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Amalagiri,
4-5-2019.

GEETHUMOL T. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gadhamol T.K, Kalampukattumala House, Amalagiri P. O., Kottayam, Pin-686 561, holder of SSLC No. L 107088 with Register No. 223153 of March 2011 have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28225/018, dated 15-11-2018, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Amalagiri,
4-5-2019.

GADHAMOL T. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nithumon. T. A, Thazhathel House, Perumpaikkadu P. O., Samkranthi, Kottayam Taluk, Kottayam District, Pin-686 016, holder of S. S. L. C. No. F 472509 with Register No. 435435 of March 2006; Higher Secondary Examination (Class XII) Certificate No. HSE 294191 with Register No. 4123617 of June 2008 (SAY), issued from Board of Higher Secondary Examination, Government of Kerala; Diploma in Digital Visual Media-Animation & Visual FX Course Certificate No. 33068, dated 6-6-2011, issued from Institute of Multimedia Arts & Graphic Effects, Chennai; Electoral Identity Card No. WYU0229963, dated 17-3-2011, issued by the Electoral Registration Officer, Kottayam LA Constituency; Driving Licence No. 5/3223/2011, dated 10-5-2011, issued by the Asst. LA, Kottayam; Permanent Account No. BEGPA8552L, issued from Income Tax Department, Government of India, also known as Nithumon in the Ration Card No. 1523087188 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kottayam, and known as Nithumon Thazhathel Appachan in the Passport No. J5792183, dated 10-6-2011, issued from Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Christian. T. A.

This change will come into effect in all records related to me.

Perumpaikkadu,
15-5-2019.

NITHUMON. T. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P.C. Babu, Parappallil House, Kallar-Vattiyar P. O., Kurisupara, Idukki District, Pin-685 565, holder of SSC Book No. A 233273 with Register No. 393088 of March 1988, also known as P.C.Benny in the Ration Card No. 1629033686 dated 15-11-2018 issued by Taluk Supply Officer Devikulam, in the Election Identity Card No. KL/14/083/303349 dated 16-1-1999 issued by Electoral Registration Officer, Devikulam Constituency, is one and the same person. Hereafter I will be known by the name P. C. Benny only.

This change will come into effect in all the records related to me.

Kurisupara,
8-5-2019.

P. C. BABU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anilkumar. C, Vadakkeparambil House, Murukady P. O., Peerumade Taluk, Idukki-685 535, holder of SSLC No. C 372612 with Register No. 504721 of March 2004, Higher Secondary Examination Certificate No. HSE 412496, Register No. 2131572 of March 2006, issued from Board of Higher Secondary Examination, Thiruvananthapuram,

Driving Licence No. 1485/IV/07, dated 31-10-2007, issued by Joint Regional Transport Officer, Vandiperiyar, Marriage Certificate with Registration No. 24/2014, date of Registration 25-2-2014, issued by Local Registrar, Kumily Grama Panchayat and also known as Anilkumar in the Ration Card No. 1631043116 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Peerumade, Election Identity Card No. GKH1523448, dated 11-4-2007, issued by Electoral Registration Officer, Peermade LA Constituency is one and the same person. I have embraced Christianity from Hindu, Sambavar Community as per Baptism Certificate with Register No. 782/1993, dated 20-3-2019, issued from St. Joseph's Church, Viswanathapuram, Kumily with a new name Antony. Hereafter I will be a member of Christian Religion and have changed my name as Aneesh C. Vadakkeparambil and will sign accordingly.

This change will come into effect in all records related to me.

Murukady,
21-5-2019.

ANILKUMAR. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Thomas, Kadaviparambil House, 223, Kumbalanghi P. O., Kochi Taluk, Ernakulam District, Pin-682 007, Holder of S. S. L. C. No. R. 276211 with Register No. 505661 of March 2016, Higher Secondary Examination Certificate No. HSE 3/2018/180163 with Register Number 5175479 of March 2018 issued from the Board of Higher Secondary Examination Thiruvananthapuram, Kerala, Birth Certificate with Registration No. 5259/2000 date of Registration 7-12-2000 issued from Kochi Municipal Corporation also known as Marythomas in the Ration Card No. 1 7 3 5 0 5 6 2 6 3 at Sl. No. 3 dated 15-3-2017 issued by the Taluk Supply Officer, Kochi, is one and the same person. Hereafter I have changed my name as Mary Tisa.

This change will come into effect in all records related to me.

Kakkanad,
26-4-2019.

MARY THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shally K.A, Kuttappassery House, 26/377, R. K. Colony, Beach Road, Mattanchery P. O., Ernakulam District, Pin-682 002, holder of Extract of Admission Register with Admission No. 3895 date of Admission 23-5-1972 issued from ST. Louis High School Mundamveli, Kochi, also known as Mary Margret in the Ration Card No. 1733013144 (at Sl. No. 1) dated 15-3-2017 issued by the City Rationing Officer, Kochi in the Electoral Identity Card No. KL/11/073/330043 dated 22-12-1997 issued by the Electoral Registration Officer, Mattanchery Constituency is one and the same person.

Hereafter I will be known by the name Mary Margret only.

This change will come into effect in all records related to me.

Kochi,
17-5-2019.

SHALLY K.A

NOTIFICATION

I, Raji S., Poornasree, 2A, Indiranagar, K.P. Vallon Road, Kadavanthra P. O., Ernakulam District, Pin-682 020, do hereby notify for the information of all authorities concerned and the public that my minor daughter V M Meenakshy, holder of Duplicate Secondary School Examination Class X Grade sheet cum Certificate of Performance S. No. SSE/2017/1803214 with Roll No. 4302846 of March 2017, issued from Central Board of Secondary Education, Delhi, Migration Certificate S. No. Mig/2017/0901146 dated 31-3-2017 issued from Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. D 1/1C/2005 date of Registration 7-1-2005 issued from Office of the Registrar of Births & Deaths, Corporation of Thrissur, in the Ration Card No. 1421069562 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Mavelikkara, also known as Meenakshy Vrindhavanam Mohanachandran in the Passport No. N4067224 date of issue 3-11-2015 issued by Regional Passport Officer, Cochin is one and same person. Hereafter I have changed her name as Meenakshi M Nair.

This change will come into effect in all records related to her.

Kadavanthra,
30-4-2019.

RAJI S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, J Chinnu Joy, Anithottathil House, 622, Karingamthuruth, Kongorpilly P. O., Koonammavu, Paravur Taluk, Ernakulam District, Pin-683 518, holder of Secondary School Examination Grade Sheet cum Certificate of Performance S. No. SSE/2014 0902469 with Registration Number M114/06956/0160 and Roll No. 4115536 dated 19-5-2014 issued from Central Board of Secondary Education, Delhi, Senior School Certificate Examination Mark Statement S. No. SSCE/2016 0908767 with Registration Number 06956/00015 and Roll No. 4604223 dated 21-5-2016 issued from Central Board of Secondary Education, Delhi, Birth Certificate with Registration Number 360/1998, date of Registration 5-5-1998 issued by Secretary and Registrar of Births and Deaths, Kulathupuzha Grama Panchayath also known as Chinnu Joy in the Ration Card Number 1737115524, dated 15-3-2017, issued by Taluk supply Officer, Paravur and as Chinnu Joy J in the PAN Card No. BFDPJ1613P issued from Income Tax Department,

Govt. of India, is one and the same person. Hereafter I will be known by the name Chinnu Joy only.

This change will come in to effect in all records related to me.

Ernakulam,
27-4-2019.

J CHINNU JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Charles Tomy, Arackal House, Mekkadam P. O., Kadathy, Ernakulam District, Pin-682 316, holder of S.S.L.C. No. L337550 with Register No. 285592 of March 2011, Higher Secondary Examination Certificate No. HSE 2/2013/411587 with Register No. 9171979 of March 2013 issued from Board of Higher Secondary Examination Kerala, Bachelor of Commerce Certificate S. No. 0647250 with En. No. BU/13/BCOM/61324 of 2016 date of issue 10-1-2018 issued by Vice Chancellor, Bundelkhand University, Jhansi, Birth Certificate with Registration No. FN 614 date of Registration 1-3-1995 issued by Municipal Corporation of Greater Mumbai, PAN Card No. AXWPT1526H issued from Income Tax Department Govt. of India, Election Identity Card No. SOF0353417 dated 10-1-2014 issued by Electoral Registration Officer Muvattupuzha LA Constituency, Driving Licence No. 17/1763/2015 dated 31-3-2015 issued by Asst.LA Muvattupuzha, Passport No. N9555298 date of issue 7-4-2016 issued by Regional Passport Officer, Cochin, in the Ration Card No. 1740090905 dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha. I have changed my name as Charles Aryan Joseph.

This change will come into effect in all the records related to me.

Muvattupuzha,
26-4-2019.

CHARLES TOMY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manikandan. R, Kalathil Susmitham House, Vadakkethara, Pudussery P. O., Palakkad-678 623, have changed the name of my minor son Suraj. M, holder of Birth Certificate with Registration No. 1785/05, date of Registration 23-2-2005 issued by the Registrar of Births and Deaths, Palghat Municipality, Extract of School Admission Register with Admission No. 2208 date of Admission 10-5-2018 issued by the Superintendent, Govt. Technical High School, Palakkad, Ration Card No. 1946150339 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad as Sooraj. M.

This change will come into effect in all records related to him.

Pudussery,
30-4-2019.

MANIKANDAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulekha. P.P, Mullan Madakkal House, Sankaramangalam P. O., Pattambi Taluk, Palakkad-679 303, holder of Extract of Admission Register with Admission No. 9387, date of Admission 19-5-1998 issued by the Principal, Chalavara Higher Secondary School, Chalavara, also known as Sulaikha in the Election Identity Card No. TJO0204081 dated 22-10-2015 issued by the Electoral Registration Officer, Pattambi Assembly Constituency, in the Ration Card No. 1976103542 (Sl. No. 1) dated 24-12-2018 issued by the Taluk Supply Officer, Pattambi, in the Extract of School Admission Register of my daughter Rinshiya Nasrin.M with Admission No. 14131 date of Admission 18-5-2017 issued by the Headmaster, P.T.M.Y. H.S.S. Edappalam, known as Sulekha in the Birth Certificate of my daughter Rinshiya Nasrin.M with Registration No. 5780/2004, date of Registration 25-10-2004 issued by the Registrar of Births and Deaths, Ottapalam Municipality, known as Sulaika. P.P, in the Birth Certificate of my son Rishan.M with Registration No. 3984/2012, date of Registration 28-6-2012 issued by the Registrar of Births and Deaths, Ottapalam Municipality, known as Sulaika in the Extract of School Admission Register of my son Rishan.M with Admission No. 4369, date of Admission 27-5-2017 issued by the Headmaster, A.M.L.P. School, Sankaramangalam, Pattambi is one and the same person. Hereafter I have changed my name as Sulaikha.P.P.

This change will come into effect in all records related to me.

Sankaramangalam,
6-5-2019.

SULEKHA. P.P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Satheesh. K., U.P. Quarters, New Bazar, Aravankara, Pookkottur Post, Ernad Taluk, Malappuram District, Pin-676 517, holder of S.S.L.C. No. K-522424, with Register No. 301374, of March 2010, Driving Licence No. 70/1753/2013, dated 7-2-2019, issued by the Assistant Licensing Authority, Chittur and Birth Certificate with Registration No. 1222/1993, date of Registration 18-9-1993, issued by the

Registrar of Births and Deaths, Chittur-Thathamangalam Municipality, also known as Satheesh in the Electoral Identity Card No. NCP0283689, dated 16-2-2012, issued by the Electoral Registration Officer, Nenmara LA Constituency, and as Krishnan Satheesh in the Passport No. P 4117516, date of issue 24-10-2016, issued from the Passport Office, Cochin, is one and the same person. I have embraced Islam Religion from Hindu-Cheruma Community vide Discharge Certificate No. 6537 Re-issue, dated 14-6-2017, renewing date 12-3-2019 issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Sadhik. Hereafter I will be a member of Islam Religion and will be known by the name Sadhik only and will sign accordingly.

This change will come into effect in all records related to me.

Pookkottur,
29-4-2019.

SATHEESH. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rukhiya Ponnankadavan, Othupallikkal House, Kidangazhi, Karuvambram Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of School Admission Register Extract with Admission No. 3035, date of Admission 1-6-1982, of A.M.U.P. School, Vadakkangara, also known as Seenath. P. in the Electoral Identity Card No. FBV1753573, dated 24-1-2019, issued by the Electoral Registration Officer, Manjeri Constituency, is one and the same person. Hereafter I have changed my name as Seenath Ponnankadavan.

This change will come into effect in all records related to me.

Karuvambram,
3-5-2019.

RUKHIYA PONNANKADAVAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishamudheen. M., Madathil, Arimanal Post, Kalikavu (Via), Nilambur Taluk, Malappuram District, Pin-676 525, holder of S.S.L.C. G No. 350369, with Register No. 439183, of March 2007, Higher Secondary Examination (Class XII)

Certificate No. HSE A 113717, with Register No. 5295399, of March 2009, of Board of Higher Secondary Examination, Government of Kerala, Driving Licence No. 53/2044/2012, dated 3-5-2012, issued by the Assistant Licensing Authority, Perinthalmanna, and Marriage Certificate No. 3158/2017, with Registration No. 130/2017, dated 1-7-2017, issued by the Registrar of Marriage (Common) Chokkad Grama Panchayat, also known as Jishamudheen in the Electoral Identity Card No. IHN0098582, dated 19-8-2010, issued by the Electoral Registration Officer, Wandoor LA Constituency, in the Birth Certificate with Registration No. 700/90, date of Registration 16-7-1990, issued by the Sub Registrar of Births and Deaths, Kalikavu Panchayat, and in the Ration Card No. 2052125576 (Sl. No. 4), issued by the Taluk Supply Officer, Nilambur, and as Madathil Jaishamudheen in the Passport No. J 8830936, date of issue 27-6-2011, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Muhammed. M. and will sign accordingly.

This change will come into effect in all records related to me.

Arimanal,
4-5-2019.

_____ JISHAMUDHEEN. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Fathimath Suhara Mandayappuram, Thaikkadan House, Kuttippuram, Kottakkal Post, Tirur Taluk, Malappuram District, Pin-676 503, have changed the name of my minor son Mohammed Faijas. T., holder of Birth Certificate with Registration No. 1856/2006, date of Registration 30-12-2006, issued by the Registrar of Births and Deaths, Kottakkal Municipality, and School Admission Register Extract with Admission No. MC/245 date of Admission 3-6-2015, of AWH Special School For Mentally Handicapped, Kottakkal, as Muhammed Salman. T.

This change will come into effect in all records related to him.

Kottakkal,
2-5-2019.

FATHIMATH SUHARA MANDAYAPPURAM

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sivadas. K. (Kuttiyarchayil), Kuttiyarchayil House, Ariyallur Post, Tirurangadi Taluk, Malappuram District, Pin-676 312, holder of School Admission Register Extract with

Admission No. 2285, date of Admission 26-5-1980 of G.U.P.S., Ariyallur, also known as Sivadasan. K. in the Marriage Certificate No. 215/2010, dated 10-5-2010, with Registration No. 215/2010, issued by the Local Registrar (Marriage), Parappanangadi Grama Panchayat, in the Birth Certificate with Registration No. 16557/2011, date of Registration 7-6-2011, issued by the Registrar of Births and Deaths, Kozhikode Corporation, of my minor son Shyam. K., and in the Birth Certificate with Registration No. 5717/2012, date of Registration 7-12-2012, issued by the Sub Registrar of Birth and Death, Tirurangadi Grama Panchayat, of my minor daughter Srida.K., and as Sivadasan in the Ration Card No. 2055004585 (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi is one and the same person. Hereafter I will be known by the name Sivadasan. K. only.

This change will come into effect in all records related to me.

Ariyallur,
4-5-2019.

SIVADAS. K. (KUTTIYARCHAYIL)

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Noufal K P, Varakkool House, Korothe, Puthoor P. O., Vatakara, Vatakara Taluk, Kozhikode District, Pin-673 104, holder of S. S. L. C. No. H 019248 with Register No. 164527 of March 2008; Higher Secondary Examination Certificate No. HSE 227454 with Register No. 6237495 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Dental Surgery Certificate No. 0047054 with Register No. 110020777 of August 2016 issued on 28-4-2018 by the Vice Chancellor, Kerala University of Health Sciences, Certificate of Registration under the Dentist Act 1948 with Book No. 830 Sl. No. 20734 with Registration No. 20231 issued on 20-3-2018 by the Registrar, Kerala Dental Council, Thiruvananthapuram, Election Identity Card No. NVX 0440123 dated 6-1-2017 issued by the Electoral Registration Officer, Vatakara L A Constituency, Driving Licence No. 18/5802/2011 dated 14-7-2011 issued by ALA Vatakara; Permanent Account Number EFVPP8192G issued from Income Tax Department; Employment Exchange Registration No. 1367/08 dated 12-6-2008 issued by the Employment Officer, Town Employment Exchange Office, Vatakara; National Employment Services (Kerala) Identity Card with Registration No. 3-2018/12456 and Registration date 10-12-2018 issued by Professional & Executive Employment Exchange Office Kozhikode; also known as Noufal in Ration Card No. 2161029834 (Sl. No. 2) issued by Taluk Supply Office, Vatakara is one and the same person. Hereafter I have changed my name as Noufal Usman.

This change will come into effect in all records related to me.

Vatakara,

24-5-2019.

NOUFAL K P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ramachandran Nair. P. S, Cheniyakunnummal (House), Kallode, Perambra P. O., Koyilandy Taluk, Kozhikode District, Pin-673 525 now working as Lineman Grade I at Electrical Section, K.S.E.B. Ltd., Perambra South, holder of SSLC Book No. E 158516 with Register No. 466995 of March 1992, National Trade Certificate-NTC Certificate No. 1632013239 of July 2016 issued on 15-3-2019 from the Member Secretary, National Council for Vocational Training, Govt. of India, in the PAN Card No. AWXPN1659B issued from Income Tax Department, Government of India, in the Driving Licence No. 18/143/2010 issued on 5-1-2010 by the Asst. LA, Vadakara, also known as Ramachandran in the Election Identity Card No. KL/03/021/159170 issued on 2-6-1998 by the Election Registration Officer for Perambra Constituency, is one and the same person. Hereafter I have changed my name as Vinod. P. S.

This change will come into effect in all records related to me.

Perambra,
24-5-2019.

RAMACHANDRAN NAIR. P. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nizamudheen Kadiry, Chakkiyath House, Ambili Nagar, Marikunnu P. O., Kozhikode Taluk, Kozhikode District, Pin-673 012, holder of SSLC No. R 552349 with Register No. 293171 of March 2016, Higher Secondary Examination Certificate No. HSE 3/2018/299615 with Register No. 5292986 of March 2018 issued from the Board of Higher Secondary Examination, Government of Kerala, in the Driving Licence No. 55/10152/2018 issued on 1-10-2018 by the Asst. LA, Thirur, and in the Birth Certificate with Registration No. 472/2000 date of Registration 24-8-2000, issued by the Registrar of Births and Deaths, Thirunavaya Grama Panchayat, P. O. Thirunavaya, Malappuram, also known as Nizamudheenkadiry C J in the Ration Card No. 2157057035 (Sl. No. 2) issued on 2-5-2019 by the City Rationing Officer (North), Kozhikode, is one and the same person. Hereafter I have changed my name as Nizam C.J.

This change will come into effect in all records related to me.

Marikunnu,
6-5-2019.

NIZAMUDHEEN KADIRY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nazeerghan.K.V, Thaikoottamparambil (House), 34/17,

Kannankandy, Kappad P. O., Koyilandy Taluk, Kozhikode District, Pin-673 304, holder of Extract of School Admission Register with Admission No. 13206 date of Admission 28-5-1983 issued by the Headmaster, C.M.C. Boys' High School, Elathur, also known as Nazeer Ghan Kambi Valappil in the Passport No. M1018355 issued on 26-10-2014 by the Attache (Consular), Embassy of India, Bahrain, and known as Nazeer Ghan Kambivalappil in the Driving Licence No. 11/9783/1995 issued on 10-1-2016 by the Asst. LA, Kozhikode, entered as Abdul Nazar in the Birth Certificate of my son Afsal Registration No. VI/4695/99, date of Registration 3-9-1999, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, entered as Nazar in the Birth Certificate of my minor son Muhammed Ashraf T.V, Registration No. II/1963/2002, date of Registration 4-12-2002, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, entered as Nazeer Ghan T V in the Birth Certificate of my minor son Muhammed Shareej T.P

Registration No. 37450/2008, date of Registration 27-12-2008, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, and entered as Nazeer Ghan in the Birth Certificate of my minor daughter Fathima Zaina Registration No. 10091/2017, date of Registration 20-4-2017, issued by the Registrar of Births and Deaths, Kozhikode Corporation, entered in the S.S.L.C. of my son Afsal T.P (Certificate No. R 497277 with Register No. 369117 of March 2016), is one and the same person. Hereafter I have changed my name as Nasar.K.V.

This change will come into effect in all records related to me.

Kappad,
24-5-2019.

NAZEERGHAN.K.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Iqbal.K, Karimbayil House, Koduvally P. O., Thamarassery Taluk, Kozhikode District, Pin-673 572, holder of SSLC Book No. A 109047 with Register Nos. 282584 of March 1988, 21421 of September 1988, 433860 of March 1989 and S.S.L.C. Book No. C 397970 with Register No. 282204 of March 1990, Permit for Electrical Wireman Ref. No. N₃. 31277/92/CE with Competency Certificate No. 43661 issued on 26-3-1993 by the Chairman, Sub Committee, Licensing Board, Kerala State Electricity Licensing Board, Trivandrum, and entered in the Birth Certificate of my minor son Muhammed Faris N K, Registration No. 31982/2006, date of Registration 26-10-2006, issued by the Registrar of Births and Deaths, Kozhikode Corporation, also known as Muhammed Iqbal Karimbayil in the Passport No. J1138023 issued on 6-5-2010 from the Attache (Consular), Embassy of India, Doha (Qatar), and known as Muhammed Iqbal.K in the Driving Licence

No. 57/1650/1996 issued on 7-9-2016 by the Asst. LA, Koduvally, and as Muhammed Iqbal in the Election Identity Card No. KL/04/023/324201 issued on 11-9-1998 by the Electoral Registration Officer, For Koduvally Constituency, and entered as Muhammed Iqbal in the Birth Certificate of my son Muhammed Hafis, Registration No. 69, date of Registration 3-2-1999, issued by the Sub Registrar of Births and Deaths, Corporation of Calicut, entered as Muhammed Iqbal N.K in the S.S.L.C. of my son Muhammed Hafis N.K (Certificate No. P 249759 with Register No 204997 of March 2014), is one and the same person. Hereafter I will be known by the name as Muhammed Iqbal.K only.

This change will come into effect in all records related to me.

Koduvally,
8-5-2019.

MOHAMMED IQBAL.K

NOTIFICATION

I, Rajan.K.P, Kunnumpurath (House), Thamarassery P. O., Thamarassery Taluk, Kozhikode District, Pin-673 573, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered in my S.S. L. C. Book No. A 032630 with Register No. 278556 of March 1988 as Hindu Nair, is corrected as Hindu Chakkala vide Certificate No. K.Dis.-11831/16/CI dated 30-4-2019 issued by the Tahsildar, Taluk office, Thamarassery.

This change will come into effect in all records related to me.

Thamarassery,
8-5-2019.

RAJAN.K.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kochuthresia P.J., Thenoorkalarikkal House, Pazhupathoor Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 592 holder of S S L C No. 389496 with Register No. 514526 of March 1999 also known as Kochuthresiya in the Election Identity Card No. KQS 1017409 dated 11-5-2002 issued by the Electoral Registration Officer Mattanchery LA Constituency is one and the same person. I have embraced Hindu Religion from Christian Latin Catholic as per Suddhi Certificate No. 4557/2009 dated 23-3-2009 issued from Bharathiya Hindu Suddhi Sabha, Kozhikode with a new name Pushpa. Hereafter I will be a member of Hindu Religion and will be known by the name Pushpa P.J. and will sign accordingly

This change will come into effect in all records related to me.

Pazhupathoor,
21-5-2019.

KOCHUTHRESIA P. J

NOTIFICATION

I, Prasoon N. K., Nalukandathil House, P. O. Mavilayi, Kannur District, Pin-670 622, do hereby notify for the information of all authorities concerned and the public that, my Caste which is wrongly entered as Hindu-Moger in my S.S.L.C. No. H 081523 with Register No. 131221 of March 2008 is corrected as Hindu-Mukaya vide Certificate No. K. Dis./6452/2019/G3 dated 16-5-2019 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Mavilayi,
16-5-2019.

PRASOON N. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shilpa, Arackaparambil, Punnakkundu, Charal P. O., Kannur District, Pin-670 706, holder of Karnataka Secondary Education Examination Certificate No. 562325 with Registration No. 20070517362 of March 2007, issued by the Secretary, Karnataka Secondary Education Board, Bangalore, Pre-University Examination Certificate No. 252006 with Register No. 642605 of March 2010 issued by the Director, Department of Pre-University Education, Bangalore, General Nursing and Midwifery Certificate No. 062245 with Register No. 10DN8166 of April 2014 issued by the Director of Medical Education and Chairman, Karnataka State Diploma in Nursing Examination Board, Diploma in General Nursing and Midwifery Training 3½ Years Course Certificate No. 056475 with Register No. 10DN 8166 dated 9-6-2014 issued by the Secretary, KSDNEB, Victoria Hospital, Bangalore, Registration Certificate with Reg. No. 175299 dated 22nd July 2014 issued by Registrar, Karnataka State Nursing Council, Marriage Certificate No. 3928/2016 dated 3-6-2016 with Registration No. 67/2016, date of Registration 3-6-2016 issued by the Local Registrar, Ayyankunnu Grama Panchayat, Election Identity Card No. AYB0957316 dated 26-10-2017 issued by the Electoral Registration Officer, Peravoor Assembly Constituency, Passport No. R0354558 issued on 30-6-2017 by the Passport Officer, Kozhikode, PAN Card No. GWVPS2899C issued from Income Tax Department, Govt. of India, Birth Certificate of my minor daughter Annes Mariya with Registration No. 938/2016, date of Registration 7-12-2016 issued by the Health Inspector Grade-I, Registrar of Birth &Deaths, Kuthuparamba Municipality, have changed my name as Shilpa Aneesh on consequent to my marriage.

This change will come into effect in all records related to me.

Charal P.O.,
4-5-2019.

SHILPA

NOTIFICATION

I, Nidhin Manoharan M. K., Nidhi Nivas, Cherikkal, P. O. Pinarayi, Thalassery Taluk, Kannur District, Pin-670 741, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Moger in my S.S.L.C. No. H 076997 with Register No. 152011 of March 2008, is corrected as Hindu-Mukaya, vide Certificate No. Kdis./6485/2019/E2 dated 7-5-2019 issued by the Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Pinarayi,
8-5-2019.

NIDHIN MANOHARAN M. K.

NOTIFICATION

I, Arsha M. K., Anju Nivas, Cherikkal, P. O. Pinarayi, Thalassery Taluk, Kannur District, Pin-670 741, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Moger in my S.S.L.C. No. L 578153 with Register No. 464844 of March 2011, is corrected as Hindu-Mukaya, vide Certificate No. Kdis./6486/2019/E2 dated 7-5-2019 issued by the Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Pinarayi,
8-5-2019.

ARSHA M. K.

NOTIFICATION

I, Manoharan M., Nirmal Bhavan, P. O. Eruvatty, Thalassery, Kannur District, Pin-670 642, do hereby notify for the information of all authorities concerned and the public that my Religion and Caste which is wrongly entered as Hindu-Nadar in my S.S.L.C. Book No. E 318455 with Register No. 335685 of March 1984 is corrected as Christian-Nadar (SIUC) vide Certificate No. Kdis.1043/2019/E2 dated 23-2-2019 issued by the Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Eruvatty,
6-5-2019.

MANOHARAN M

NOTIFICATION

I, Mary Valsala, Plavila Vadakkathil, House No. 22, Ramanthali P. O., Payyanur Taluk, Kannur District, Pin-670 308, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Parava Convert Christian in my S.S.L.C. Book No. E 690667 with Register No. 313016 of March 1986, is corrected as Christian Latin Catholic vide Certificate No. G2/3826/19/K.Dis., dated 29-3-2019 issued by the Tahsildar, Taluk Office Payyanur.

This correction will come into effect in all records related to me.

Ramanthali,
3-5-2019.

MARY VALSALA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabad K. K., Kuttankarappi, Karkk, Kuttiyeri P. O., Taliparamba Taluk, Kannur District, Pin-670 142, holder of Extract of School Admission Register with Admission No. 1572, date of Admission 5-6-2004 issued by the Asst. In Charge, Govt. L.P. School, Panniyoor, Birth Certificate with Registration No. 3927/1998, date of Registration 2-11-1998 issued by the Registrar of Births and Deaths, Thaliparamba Municipality, also known as Savad K. K. in the Election Identity Card No. REE0857912 dated 27-4-2017 issued by the Electoral Registration Officer, Taliparamba Assembly Constituency, and as Savad Kuttan Karappi in the Passport No. R6160228 issued on 23-1-2018 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Savad K. K. only.

This change will come into effect in all records related to me.

Taliparamba,
16-5-2019.

SABAD K. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bijumon Kodakkadan Kottiyanteetil, Kodakkadan Kottiyanteetil, Vayakkara, Padiyottuchal P. O., Payyannur Taluk, Kannur District, Pin-670 307, holder of S . . . S . . . L . . . C . . . Book No. E 024124 with Register No. 541384 of March 1992, as Bijumon K. K. in the Election Identity Card No. SDX0596577 dated 22-10-2015 issued by the Electoral Registration Officer, Payyannur Assembly Constituency, in the Ration Card No. 2365200231 (Sl. No. 3) dated 6-2-2019 issued by the Taluk Supply Officer, Taliparamba, is one and the same person. Hereafter I have changed my name as Biju K. K.

This change will come into effect in all records related to me.

Padiyottuchal,
8-5-2019.

BIJUMON KODAKKADAN KOTTIYANTEETIL

NOTIFICATION

I, Baby. P, Plavila Vadakkathil, House No. 23, Ramanthali P.O., Payyanur Taluk, Kannur District, Pin-670 308, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Convert from Parava in my SSLC Book No. A 054712 with Register No. 447989 of March 1989, is corrected as Christian Latin Catholic vide Certificate No. G2/2966/19/K.Dis., dated 29-3-2019, issued by the Tahsildar, Taluk Office, Payyanur.

This correction will come into effect in all records related to me.